THE SECOND SCHEDULE

(See section 24)

INTELLIGENCE AND SECURITY ORGANISATION ESTABLISHED BY THE CENTRAL GOVERNMENT

- 1. Intelligence Bureau.
- ¹[2. Research and Analysis Wing including its technical wing namely, the Aviation Research Centre of the Cabinet Secretariat.]
 - 3. Directorate of Revenue Intelligence.
 - 4. Central Economic Intelligence Bureau.
 - 5. Directorate of Enforcement.
 - 6. Narcotics Control Bureau.
 - 7. 2***.
 - 8. Special ³[Frontier] Force of the Cabinet Secretariat.
 - 9. Border Security Force.
 - 10. Central Reserve Police Force.
 - 11. Indo-Tibetan Border Police.
 - 12. Central Industrial Security Force.
 - 13. National Security Guards.
 - 14. Assam Rifles.
 - ⁴[15. Sashtra Seema Bal.]
 - ⁵[16. Directorate General of Income-tax (Investigation).]
 - ⁵[17. National Technical Research Organisation.]
 - ⁵[18. Financial Intelligence Unit, India.]
 - ⁶[19. Special Protection Group.
 - 20. Defence Research and Development Organisation.
 - 21. Border Road Development Board.

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- ⁸[22. National Security Council Secretariat.]
- ⁹[23. Central Bureau of Investigation.
- 24. National Investigation Agency.
- 25. National Intelligence Grid.]
- ¹⁰[26. Strategic Forces Command.]

^{1.} Subs. by notification No. G.S.R. 319(E), dated 4-5-2021.

^{2.} Serial Number 7 omitted by notification No. G.S.R. 319(E), dated 4-5-2021.

^{3.} Subs. by notification No. G.S.R. 319(E), dated 4-5-2021.

^{4.} Subs. by notification No. G.S.R. 347, dated 28-9-2005.

^{5.} Subs. by notification No. G.S.R. 235(E) dated 27-3-2008.

^{6.} Ins. by notification No. G.S.R. 347, dated 28-9-2005.

^{7.} Omitted by G.S.R. 235(E) dated 27-3-2008.

^{8.} Added by notification No. G.S.R. 726(E), dated 8-10-2008.

^{9.} Added by notification No. G.S.R. 442(E), dated 9-6-2011.

^{10.} Ins. by notification No. G.S.R. 673(E) dated 8-7-2016.